

ITEM NO.54

COURT NO.11

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition (Civil) No. 178/2020

BISWANATH SAHU

Petitioner(s)

VERSUS

SASMITA SAHU

Respondent(s)

WITH

T.P.(C) No. 577/2020 (XVI-A)  
(IA No. 46951/2020 - EX-PARTE STAY)

T.P.(Cr1.) No. 418/2022 (XVI-A)  
(FOR ADMISSION and IA No.87104/2022-STAY APPLICATION)

Date : 29-08-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Parties

Mr. Avnish Ku. Sharma, Adv.  
Mr. S. Debabrata Reddy, Adv.  
Mr. Shibashish Misra, AOR

Mr. Sibho Sankar Mishra, AOR  
Mr. Niranjana Sahu, Adv.  
Mr. Rajesh Kumar Nayak, Adv.  
Mr. Debabrat Dash, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the parties submit that as per their instructions, the mediation proceedings are still going on and pray for some more time.

List the matters after three weeks.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)  
COURT MASTER (NSH)

